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## P.Thiruppathi Vs Inspector Of Police

Court: Madras High Court (Madurai Bench)

Date of Decision: Nov. 9, 2023

Acts Referred: Indian Penal Code, 1860 â€" Section 147, 148, 229A, 294(b), 307, 506(ii)

Hon'ble Judges: P. Vadamalai, J

Bench: Single Bench

Advocate: Sheenivasan.K, R.M.S.Sethuraman

**Judgement**